

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No. 2240/2000.New Delhi: this the 29<sup>th</sup> day of AUGUST, 2001

HON'BLE MR.S.R.ADIGE VICE CHAIRMAN(A).

HON'BLE DR.A.VEDAVALLI, MEMBER(J)

Harbir Singh,  
 S/o Kalu Ram,  
 R/o Flat No.131, Delhi Admn. Flat,  
 Karkadooma,  
 Delhi - 92

....Applicant

(By Advocate: Shri Surinder Singh )

Versus

1. The Director of Education,  
 Directorate of Education,  
 Old Secretariat,  
 Delhi-54.

2. Dy. Director of Education (Admn),  
 Directorate of Education,  
 Old Secretariat,  
 Delhi-54.

3. Dy. Director of Education,  
 District East,  
 Directorate of Education,  
 Rani Garden,  
 Delhi - 31.

4. Shri Satyavir Sharma, TGT,  
 C/o Dy. Director,  
 District East,  
 Rani Garden,  
 Delhi-31

....Respondents

(By Advocate: Shri Meera Chhiber)

ORDERS.R. Adige, VC (A):

Applicant impugns respondents' order dated 14.7.2000 (Annexure-A1) and dated 15.9.2000 (Annexure-A2). He seeks promotion as Lecturer after Shri Narain Dutt Kaushik and before Shri Satyavir Sharma w.e.f. 14.7.2000 with consequential benefits.

2. Heard both states.

3. Applicant has not denied in rejoinder the specific averment of respondents in their reply that Shri Satyavir Sharma had inadvertently been assigned seniority number in two places in feeder grade of TGT bearing No. 136 and 463, and on verification it was found that his correct seniority number was 463 and not 136. Hence after giving him show cause notice, his earlier promotion given on the basis of ~~wrong~~ seniority number of 136 by order dated 15.9.2000 was cancelled by subsequent order dated 27.12.2000 (Annexure-RIV), and applicant who was next in seniority (Seniority No. 206) on that subject was promoted by order dated 1.3.2001 (Annexure-R-V).

4. In the result the OA warrants no interference and is dismissed. No costs.

A Vedavalli  
( DR. A. VEDAVALLI )  
MEMBER (J)

S. R. Adige  
( S. R. ADIGE )  
VICE CHAIRMAN (A)

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